

Shri Sanganna: May I know whether the representatives of the agricultural public and those of the Government tendered any evidence before the Committee? If so, what was the evidence tendered?

Dr. P. S. Deshmukh: The main term of reference of the Committee was to make specific recommendations regarding the work that should be done by each of these Institutes and to find out if there was any duplication. The ordinary peasant has no place in such an investigation.

Shri Sanganna: How many cross-combinations have been proposed, and how many were completed during 1954-55?

Dr. P. S. Deshmukh: I could not give that information.

POST OFFICES IN RURAL AREAS

*1872. **Shri Dabhi:** Will the Minister of Communications be pleased to state:

(a) the number of compact groups of villages with a population of 2,000 and over, in each revenue district of the Bombay Circle, where post offices have still not been opened;

(b) whether post offices in all these villages will be opened by the end of the First Five Year Plan period; and

(c) whether any programme for opening post offices in villages or groups of villages having a population of 1,000 and over has been envisaged for the Second Five Year Plan period?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) A statement is placed on the Table of the Sabha. [See appendix IX, annexure No. 4]. It may be mentioned that the numbers are susceptible to variation, as different compact groups can be formed by grouping of different sets of contiguous villages.

(b) This will depend on whether the loss of post offices in these groups will be within Rs. 750/- per annum and whether they would be at a distance of more than three miles from an exist-

ing post office. About 400 more offices are expected to be opened in the Bombay Circle by the end of the First Five Year Plan period.

(c) The general question is under examination and the plans have not yet been finalised.

Shri Dabhi: May I take it that if guarantee above the permissible loss is given, then post offices will be opened in all these areas?

Shri Raj Bahadur: Yes, if a guarantee as to non-returnable contribution is given.

Shri Dabhi: May I know under what circumstances guarantee for the loss over the permissible limit is asked for, and why a non-returnable contribution demanded?

Shri Raj Bahadur: According to existing rules, we open a post office for a village with a population of 2,000 or for a group of villages with a population of 2,000, if the opening of the post office does not entail a loss more than Rs. 750—per post office. In case the loss goes beyond that and if the people of the locality come forward and guarantee to make a non-returnable contribution, we open a post office there.

Shri Dabhi: I wanted to ask about the non-returnable contribution.....

Shri Raj Bahadur: I have replied to that.

श्री हेडा : उन क्षेत्रों में जहाँ कि आदिवासी रहते हैं और वे बहुत दूर दूर रहते हैं क्या वहाँ पर भी नुकसान की सीमा ७५० रुपये ही है या ज्यादा है ?

श्री राज बहादुर : वह इलाक़े जो पिछड़े हुए हैं वहाँ पर लॉस की सीमा १००० रुपये हैं ।

श्री गाँधी राम : क्या मैं जान सकता हूँ कि पहाड़ी इलाकों में जहाँ आबादी दूर दूर है, और कई मील तक भी १,००० और २,००० की शर्तें पूरी नहीं होती, वहाँ गवर्नमेंट किस प्रकार लोगों को डाकखानों की सहायलयतें पहुँचा रही हैं ?

श्री राज बहादुर : अभी मैंने बताया कि एंसे इलाकों में इन डाकखानों पर १००० रुपये तक का नुकसान उठाया जाता है। जहाँ दो हजार की आबादी नहीं होती है वहाँ दो हजार की आबादी करने के लिए ग्रुप्स आफ विलीजिस ले लिए जाते हैं।

INSTRUMENT LANDING SYSTEM AT
CALCUTTA

*1878. Ch. Raghbir Singh: Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Government propose to instal a standard Instrument Landing System at Calcutta; and

(b) if so, the probable expenditure on this system?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) Rs. 7.5 lakhs.

Ch. Raghbir Singh: How long will it take Government to complete this?

Shri Raj Bahadur: That will take its own time.

Shrimati Renu Chakravartty: May I know whether when this instrument landing system is set up in Calcutta, it will be possible for the aeroplanes to land even in the worst fog?

Shri Raj Bahadur: This is an aid for landing and it is for inclement weather that this instrument is being set up. It is installed exactly for that purpose.

वनस्पति

*१९७६. सेंट गोविन्द दास : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि किसान के ग्राम जीवन तथा पशु धन पर वनस्पति घी के प्रभाव को मालूम करने के लिये पहले १९४६ में सरकार ने श्री प्रफूल्ल चन्द्र घोष की अध्यक्षता में एक समिति बनाने का निश्चय किया था।

(ख) क्या बाद में यह निश्चय किया गया कि समिति न बनाई जाये, और

(ग) यदि हां, तो उसके क्या कारण हैं ?

कृषि मंत्री (डा० पी० एस० ईशामुख) : (क) जी, हां।

(ख) जी, हां।

(ग) सन् १९४६ में पीडित ठाकुर दास भार्गव तथा अन्य सदस्यों ने वनस्पति के निर्माण तथा विक्रय पर प्रतिबन्ध लगाने के उद्देश्य से एक विधेयक उपस्थित किया था जिसके फलस्वरूप वनस्पति उद्यांग का भविष्य बिल्कुल अनिश्चित हो उठा। अतएव यह निर्णय किया गया कि उक्त समिति का निर्माण न किया जाय किन्तु उस के स्थान पर एक विभागीय जांच की जाय। यह जांच मन्त्रालय के एक कर्मचारी द्वारा परिगृहीत हुई।

सेंट गोविन्द दास : माननीय मंत्री ने अभी बताया कि पीडित ठाकुर दास भार्गव के विधेयक के कारण इस समिति का निर्माण नहीं किया गया था। उसके फलस्वरूप अब उस विधेयक का क्या फल निकला यह भी मंत्री जी को ज्ञात है। मैं जानना चाहता हूँ क्या कोई समिति इस सम्बन्ध में बनाने का विचार किया जा रहा है ?

डा० पी० एस० ईशामुख : जी नहीं।

सेंट गोविन्द दास : अभी अभी माननीय मंत्री जी ने कहा कि एक अफसर इस सम्बन्ध में नियुक्त किया गया था, इस अफसर ने क्या रिपोर्ट दी ? क्या हम को उसका विवरण प्राप्त हो सकता है ?

डा० पी० एस० ईशामुख : फिलहाल मेरे पास रिपोर्ट नहीं है और यदि माननीय सदस्य वह रिपोर्ट चाहते हैं तो नोटिस दें।

पीडित ठाकुर दास भार्गव : क्या मिनिस्टर साहब मेहरबानी कर के फरमायेंगे कि किस तारीख को वह कमेटी मुकर्रर हुई और किस तारीख को दूसरी कमेटी मुकर्रर हुई, घी एडलट्रेशन कमेटी।